

by making maximum efforts for providing safe drinking water through piped water supply;

by periodic chlorination of well water;

by distribution of chlorine tablets; through vigorous and extensive health education campaign regarding importance of personal hygiene and consumption of safe drinking water;

by making Oral Rehydration Salt (O.R.S.) Packets available and by augmenting disease surveillance.

NEWS CAPTIONED "LAND ALLOTMENT TO HOUSING COOPS. SET ASIDE"

77. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether attention of the Government has been drawn to the news item appearing in the Times of India dated 11 May, 1991 regarding "Land allotment to Housing Coops. set aside";

(b) Whether the High Court of Delhi has ordered for preparation of a fresh list of seniority on a first come first get basis; and

(c) if so, the steps taken on the orders of the Court and the time by which new allotment is expected to be made ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) :
(a) Yes, Sir.

(b) The High Court of Delhi has passed an order on 10-5-91 directing *inter alia*, the preparation of a fresh seniority list of societies based on date of registration for the allotment of land.

(c) The matter is being processed in the light of the High Court judgement.

NATIONAL SAFETY COUNCIL

78. SHRI BASUDEB ACHARIA : Will the Minister of LABOUR be pleased to state :

(a) whether the Government propose to wind up National Safety Council; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI K. RAMAMURTHY) : (a) and (b) : It was decided to wind up the National Council for Safety in Mines (NCSM), Dhanbad with effect from 15th May, 91 after paying terminal benefits to its employees. This decision was taken keeping in view *inter-alia* the performance of the Council in recent years, the build-up of a substantial programme of mines safety in the Coal Mines after nationalisation, setting up of internal safety organisations in main mines, inability of the Council to generate enough resources to sustain its activities; its limited usefulness in the mines in the unorganised sector etc.

Certain employees of the Council have filed a writ petition in the Calcutta High Court against the above decision and the Court has ordered status quo as on 6-5-1991.

"PUCCA" SCHOOL BUILDINGS FOR KENDRIYA VIDYALAYAS

79. DR. C. SILVERA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether 'Pucca' school buildings for Kendriya Vidyalayas at Lawrence Road, Pitampura and Shalimar Bagh, New Delhi have since been constructed;

(b) whether these schools have sufficient rooms to have many sections in each standard;

(c) whether the Government propose to start humanities subjects in such Vidyalayas during current year; and

(d) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) The Kendriya Vidyalayas Lawrence Road and Shalimar Bagh are running in Pucca buildings but in Pitampura pucca building is still under construction and has been only partly occupied.

(b) The School buildings have been sanctioned according to the estimated number of classes and number of sections